

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that **on Monday, 28th April 2025** :

The Division Bench comprising of the **Hon'ble Shri Justice G. S. Kulkarni and the Hon'ble Shri Justice Advait M. Sethna** will assemble **at 9.00 a.m.** instead of 10.30 a.m. for the matter specifically fixed at 09.00 a.m..

Mentioning will be allowed at 10.30 a.m. or after the fixed matter is over.

Dated this 25th day of April, 2025

By Order

sd/-
(A. H. Laddhad)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

sd/-
(H. M. Bhosale)
Registrar (Judl-I),
High Court, A.S., Bombay